## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 1058/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE PARTIES: M/s. Ayush Diaex Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

SIGNATURE NAME DESIGNATION
Rajesh Shah Adv
Ahmed Chunawala S. No.

> CSP 1057/230-232/NCLT/MB/MAH/2017 **ORDER** CSP 1058/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 1.1.2018.

Sd/-

V. NALLASENAPATHY Member (Technical)

M. K. SHRAWAT Member (Judicial)